

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
O.L.R. NO. 192 OF 2018 / LIQUIDATON-III

IN

COMPANY PETITION NO.853 OF 2000

In the matter of Companies Act,
1 of 1956;

And

In the matter of Alpic Finance Ltd. (In Liqn.)

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Bombay dated 23rd January 2019 passed in the matter of Alpic Finance Limited. (In Liquidation) offers are invited in sealed cover from the intending purchasers along with a Bank Demand Draft / Pay Order duly drawn in favour of the "Official Liquidator High Court, Bombay" payable at Mumbai for purchase of the Immovable and moveable assets in One Lot on "as is where is and whatever there is basis" the brief details of which are as below :-

Description of the Property	Reserve Price	EMD
Flat being flat No 7, Building No 1 situated at New Pushpa Vihar CHS Ltd., 159-Colaba Road, Mumbai-400 005 together with movable assets lying & stored in Flats as per inventory of valuer. Free hold Flat admeasuring 543 Sq. Ft. of Carpet Area on 1 st floor	Nil	Rs.20 Lakhs

Inspection of assets: - Between 11 a.m. and 3 p.m. on 8th February 2019

The sealed cover shall be superscribed with the words "Offer for Immoveable and Moveable property of M/s. Alpic Finance Private Limited (In Liquidation)". Such offer should reach the undersigned at 5th Floor, Bank of India Building, M. G. Road, Fort, Mumbai – 400023 latest by 27th February 2019.

All the offers will be opened on 6th March 2019 before the Hon'ble Company Judge, High Court, Bombay when the offeror either by self or through an authorized representative will be permitted to attend and participate in auction sale. The tenderors would be given an opportunity to have inter-se bidding among themselves to improve the offers / tenders.

The Ex - directors, secured creditor and petitioner may also attend the sale proceedings, if they so desire for which, no separate notices will be issued. No offeror will be allowed to bid in the auction in the name of nominee / nominees.

This sale notice would be available on the websites of the Ministry of Corporate Affairs i.e. www.officialliquidatormumbai.com & www.mca.gov.in and also in the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in,

The terms and conditions of sale of the movable and immovable assets along with valuer's inventory can be obtained from the office of the undersigned during office hours on payment of Rs. 200/-.

Dated this 1st day of February, 2019.

Sd/-
(P. Atchuta Ramaiah)
Official Liquidator,
High Court, Bombay.
5th Floor, Bank of India Building,
M. G. Road, Fort, Mumbai – 400023
Tel: - 22675008, 22670024.